



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.12.2024

NOTICE

Please take notice that the following matters listed as **item nos. 24 & 25** in the Court –
IV on 04.12.2024 at 10:30 AM will now be taken up **at 02:00 PM.**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 (PH)	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr. With	Abdullah Hussain	Shelly Bhasin Kunal Sharma Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi
2.	Competition App. (AT) No. 60 of 2022 (PH)	Sri Balaji Traders Vs. Competition Commission of India & Ors.	Sumit Garg	Harman Sandhu Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi

By order of Hon'ble Chairperson
-Sd/-
Registrar